

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) Some complaints have been received.

(b) Steps taken/proposed to be taken for improving the catering services include modernisation of base kitchens/refreshment rooms, intensive inspections, random sample checks of edible items and action against the contractors or staff responsible for lapses.

Allocation to Bihar for Power Generation

2897. SHRI KAMLA MISHRA MADHUKAR: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the Government of Bihar has demanded more amount to increase power generation in the State;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) to (c). The Government of Bihar proposed an outlay of Rs. 423 crores for the power sector (excluding Rural electrification) in their Annual Plan for 1991-92, against which the Planning Commission recommended an outlay of Rs. 437.18 crores at the Working group level.

[English]

New Services Connecting Thiruvananthapuram Airport

2898. SHRI K. MURALEEDHARAN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government propose to operate new air services connecting Thiruvananthapuram airport; and

(b) if so, the details of places which are likely to be connected by these new services both on domestic and international sides?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b). From its Winter Schedule effective 27th October, 1991, Air India proposes to introduce two additional round trip services one each to Dubai and Muscat.

Allotment of Petrol/Diesel Retail Outlets and LPG Agencies to Unemployed Graduates

2899. SHRI HANNAN MOLLAH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there is any reservation for unemployed graduates/sportsmen in the allotment of LPG agencies and petrol/diesel retail outlets;

(b) if so, the details thereof;

(c) the State-wise number of LPG agencies, petrol/diesel retail outlets allotted during the last one year;

(d) if there is no reservation whether the Government propose to make reservations for unemployed graduated/sportsmen; and

(e) if so, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) No, Sir.

(b) Does not arise.

(c) Does not arise.

(d) No, Sir.

(e) Does not arise.

[*Translation*]

Conversion of Railway Line From Lohardaga to Ranchi

2900. SHRI LALIT ORAON: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government propose to convert the metre gauge line linking the Lohardaga with Ranchi in Bihar into broad gauge line; and

(b) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): (a) No, Sir.

(b) Does not arise.

[*English*]

Setting up of New Refineries

2901. SHRI SUSHIL CHANDRA VERMA:
SHRI VISHWESHWAR BHAGAT:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government propose to set up new oil refineries to meet the increasing demand;

(b) if so, the names of areas where these are proposed to be set up;

(c) whether survey work has been completed in this regard;

(d) if so, the details thereof;

(e) whether the Government have received requests for setting up an oil refinery, gas cracker plant and down stream units in Madhya Pradesh; and

(f) if so, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKAR-ANAND): (a) to (d). New refinery projects at Mangalore, Narimanam, Karnal and Numaligarh are at various stages of approval/implementations.

(e) and (f). There is a proposal to set up a refinery in Central India. Government of Madhya Pradesh has requested from time to time for reconsideration of the rejection of the application of Madhya Pradesh Audyogik Vikas Nigam Limited for an Industrial licence for a gas cracker complex.

[*Translation*]

Maheshwar Hydrel Project in Madhya Pradesh

2902. SHRI SUSHIL CHANDRA VERMA: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether techno-economic approval has been accorded to the Maheshwar Hydrel Power Project in Madhya Pradesh;

(b) if so, the details thereof;

(c) whether this project is at present pending with the Ministry of Environment and Forests for its approval; and

(d) if so, the details in this regard?

THE MINISTER OF STATE FOR POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) and (b). Yes, Sir. The Maheshwar